## Annexure-7

Name of the corporate debtor: Navran Advanced Nano Products Development International P Ltd: Date of commencement of liquidation: 04.04.2019; List of stakeholders as on: 13.03.2021

## List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Callette Co. Callette															10
			Details of		Details of claim admitted					Amount	Amoun	Amoun	Amount of	Remarks	
stakeholde	stakeholder	n No.	claim r	eceived							of	t of any	t of	claim	, if any
r	s		Date	Amoun	Amount	Natur	Amount	Whether	Amount	% share	contingen	mutual	claim	under	
	(preference						and the same of th							verificatio	
	shareholder		receip						Interesting to the Constitution of	DECEMBER STORY OF STREET		that	d	n	
	s / equity		t Î		d		5 5 5 5 S			75 NO. 100		may be			
1	shareholder								0			set off			
	s / partners														
	/ others)						P	(100,110)							
							Nil								
	stakeholde r	stakeholde r s (preference shareholder s / equity shareholder s / partners	shareholder s / equity shareholder s / partners	stakeholde stakeholder n No. claim r r s Date (preference shareholder s / equity shareholder s / partners	stakeholde stakeholder n No. claim received r s Date Amoun of t receip claimed t shareholder s / equity shareholder s / partners	stakeholde stakeholder n No. claim received  r s Date Amoun Amount of t of claim receip claimed t s / equity shareholder s / partners	stakeholde stakeholder r s / equity shareholder s / partners s takeholder s / partners s claim received	stakeholde stakeholder r s   Claim received    Date   Amount   Amount   Amount    (preference   shareholder   s / equity   shareholder   s / partners    stakeholde   stakeholder   n No.    Claim received    Amount   Amount   Covered by    claimed   admitte   d    stakeholder   s / partners    claim received    Amount   Covered by    claimed   admitte   d    stakeholder   s / partners    stakeholder   n No.    Claim received    Amount   covered by    claimed   admitte   d    stakeholder   s / partners    stakeho	stakeholde stakeholder r s   Date   Amoun   Amount   Natur   Amount   Whether	stakeholde stakeholder r s   Date (preference shareholder s / equity shareholder s / partners   partners   partners   claim received   Date (preference shareholder s / partners   preference shareholder s / partners   Date (preference shareholder s / partners   preference shareholder s / partners   Date (preference shareholder s / partners   preference shareholder s / partners   Date (preference shareholder s / partners   preference shareholder s / preference s / partners   preference shareholder s / preference s / partners   prefere	stakeholde stakeholder r s   Date   Date   Amount   Shareholder s / equity   shareholder s / partners   partners   partners   S   Date   Amount   Amount   Amount   Claim   e of covered by   lien / covered by   lien / stakeholder   attachmen   t   pending   disposal   (Yes/No)   claims   covered   partners   claims   claims	stakeholde stakeholder r s   Date (preference shareholder s / equity shareholder s / partners   partners   partners   stakeholder s   partners   stakeholder s   stakeholder s	stakeholde stakeholder r s / equity shareholder s / partners s / partners s   partners   stakeholder r s / partners   stakeholder s / partners   stakeholder r s / stakeho	stakeholde stakeholder r s   Date   Amoun   Amount   Natur   Amount   Claim received   Date   Amoun   Amount   Claim received   Of   tof any tof   Claim   Contingen   mutual   Claim   Contingen   Claim   Claim	Name of stakeholder r S   Details of claim admitted   Details of claim admitted   Stakeholder r   S   Date   Amount of claim received   Date   Amount of claim received   Amount of claim received   Date   Amount of claim e of claim

